

PAPERS LAID ON THE TABLE—*CONTD.**[English]*

Central Excise (Eleventh Amendment) Rules, 1986, Appellate Tribunal for Forfeited Properties (Procedure) Rule, 1986 Notifications under Section 159 of the Constitution Act, 1962, Annual Report on the Working of the Querrel Insurance Corporation of India, Report of Hissar Sirsa Gramin Bank etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table—

- (1) A copy on the Central Excise (Eleventh Amendments) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 648 (E) in Gazette of India dated the 21st April, 1986 under sub-section (2) of section 38 of the Central Excises and Salt Act, 1944.

[Placed in Library. See No. LT-2598/86].

- (2) A copy of the Appellate Tribunal for Forfeited Property (Procedure) Rules, 1986 (Hindi and English versions) published in Notification No. S.O. 1547 in Gazette of India dated the 19th April, 1986 together with an explanatory memorandum under sub-section (3) of section 36 of the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act, 1976.

[Placed in Library. See No. LT-2599/86].

- (3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :

- (i) G.S.R. 622 (E) published in Gazette of India dated the 11th April, 1986 together with an explanatory memorandum making certain amendment to Notification No. 65/68-Customs dated the 17th February, 1986 so as to in-

clude parts of rock drilling bits as eligible for concessional rate of duty of 40 per cent so as to preserve the duty structure on such parts under the erstwhile customs tariff.

- (ii) G.S.R. 629 (E) published in Gazette of India dated the 15th April, 1986 together with an explanatory to X-ray cameras designed for diagnostic and surgical purposes when imported into India from the basic custom duty in excess of 40 per cent *ad valorem* and from the whole of the additional duty of customs leviable thereon.
- (iii) G.S.R. 630 (E) published in Gazette of India dated the 15th April, 1986 together with an explanatory memorandum making certain amendment to Notification No. 61/86-Customs dated the 17th February, 1986 so as to fix the effective rate of duty on free cutting steel bars and rods at the same level of 70 per cent *ad valorem*
- (iv) G.S.R. 636 (E) published in Gazette of India dated the 16th April, 1986 together with an explanatory memorandum regarding exemption to paraxylene when imported into India for the manufacture of dimethyl terephthalate from the whole of the additional duty of customs leviable thereon.

[Placed in Library. See No. LT-2600/86].

- (4) A copy of the Life Insurance Corporation of India (Agents Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 228 in Gazette of India dated the 29th March, 1986 under sub-section (3)

of section 48 of the Life Insurance Corporation Act, 1956.

Calcutta Port Trust Employees (Other than Haldia Dock Complex) Recruitment, Seniority and Promotion Regulations 1985

[Placed in Library. See No. LT-2601/86].

- (5) A copy of the Annual Report (Hindi and English versions) under Rule 6 of the General Insurance Business (Nationalisation) Rules, 1973 on the working and affairs of the General Insurance Corporation of India and its subsidiaries for the year ended the 31st December, 1984.

[Placed in Library. See No. LT-2602/86].

- (6) A copy each of the following Reports (Hindi and English versions) :

(i) Report of the Hisar Sirsa Kshetriya Gramin Bank, Hisar for the year ended the 31st December, 1984 together with the Accounts and Auditor's Report thereon.

(ii) Report of the Murshidabad Gramin Bank, Murshidabad, for the year ended the 31st December, 1984 together with the Accounts and Auditor's Report thereon.

(iii) Report of the Muzaffarnagar Kshetriya Gramin Bank, Muzaffarnagar, for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

(iv) Report of the Sangameshwara Grameena Bank Mahbubnagar, for the year ended to 31st December, 1984 together with the Accounts and Auditor's Report thereon.

[Paced in Library. See No. LT-2603/86].

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table—

- (1) A copy of the Calcutta Port Trust Employees (Other than Haldia Dock Complex) Recruitment, Seniority and Promotion Regulations, 1985 (Hindi and English versions) published in Notification No. G.S.R. 945 (E) in Gazette of India dated the 30th December, 1985 under sub-section (4) of section 124 of the Major Port Trusts Act, 1963.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (1) above;

[Placed in Library. See No. LT-2604/86].

12.03 hrs.

COMMITTEE ON PRIVATE MEMBER'S BILLS AND RESOLUTIONS

[English]

Minutes

SHRI M. THAMBI DURAI (Dharamapuri) : I beg to lay on the Table Minutes (Hindi and English versions) of the Eleventh to Nineteenth sittings of the Committee on Private Members' and Resolutions held during the current session.

COMMITTEE ON SUBORDINATE LEGISLATION

[English]

Seventh Report

SHRI MOOL CHAND DAGA (Pali) : I beg to present the Seventh Report (Hindi and English versions) of the Committee on Subordinate Legislation.